



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - VI SECTION)

MINUTES OF THE NORMS COMMITTEE- VI

MEETING No. NC/6/MEET/Mar/202021/27

DATED 01/04/2021

Please Note

- i. For information of exporters, Norms Committee - VI handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 1 to 26, 94 to 98 .Communications in respect of cases/pertaining to NC- VI may be sent to email address: nc6.dgft@nic.in
- ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
- iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
- iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/6/MEET/Mar/202021/27 of Norms Committee - VI for the year 2021-22 held on 01/04/2021 under the Chairmanship of ANIL AGGARWAL, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	ANIL AGGARWAL, Additional DGFT	Directorate General of Foreign Trade, Delhi
2	PRADYUMNA SAHU, Deputy DGFT	Directorate General of Foreign Trade, Delhi
3	Ashok Kumar, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
4	NAND Lal, Technical Authority	Technical Consultant, DGFT
5	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
6	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
7	Naveen Kumar, Technical Authority	Technical Consultant, DGFT

- i. Minutes of Meeting No. NC/6/MEET/Mar/202021/27 held on 01/04/2021 were circulated among all the members of the Committee. On receipt of comments, the minutes were finalized.

Minutes of the cases discussed in the meeting are as under:

MEETING NUMBER: NC/6/MEET/Mar/202021/27 MEETING DATE: 01/04/2021

1	Case No.: HQRNORM APPLY 00099301AM21	Party Name:MUKKA SEA FOOD INDUSTRIES LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00099301AM21	RA File Number: NA	Lic No/Date: NA	
	Decision Remarks:	Decision : NC considered the case as per agenda and based on the decision taken on the similar case in M.No.20/85 dated 23.01.2020, the Committee decided to ratify the norms under Para 4.06 of HBP with following technical inputs on the manufacturing process; i) The export item is unfit for human consumption. ii) Both the export/import items are in powder form. iii) No vitamins are added in the production process. Export Item Processed Fish Meal (Dried, Pulverised Sieved & Packed in powder form) (Unfit for human consumption). - 4672.000 MT Import Item Fish Meal (Unfinished) (Unfit for human consumption). - 4858.880 MT The above fixation of adhoc norms is valid for present application under Para 4.06 of HBP & norms are valid for one year from the date of uploading the minutes in DGFT website. No Advance Authorisation should be issued on repeat basis based on the fixation of above mentioned adhoc norms. All Policy conditions including VA, Appendix 4J conditions etc. also to be met, wherever applicable. RA may take subsequent consequential action accordingly.		

TA Comments : NA

2	Case No.: 018505000107AM12	Party Name:ARISTO TEXCON PVT.LTD.	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000107AM12	RA File Number: 022404000099 AM12	Lic No/Date: 0210165324 06/09/2011	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.14/85 dated 29.11.2018. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

3	Case No.: 018505000180AM12	Party Name:ICON DESIGNS	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000180AM12	RA File Number: 062404000046 AM12	Lic No/Date: 0610024856 01/12/2011	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 25.07.2013. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

4	Case No.: 018505000152AM15	Party Name:NUTRIVITA FOODS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000152AM15	RA File Number: 039504000555 AM15	Lic No/Date: 0310789919 01/10/2014	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.04/85 dated 19.05.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

5	Case No.: 018505000045AM16	Party Name:GHODAWAT AGRO PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000045AM16	RA File Number: 318304000022 AM16	Lic No/Date: 3110065448 22/05/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.05/85 dated 03.10.2017. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

6	Case No.: 018505000106AM16	Party Name:COMPACT INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000106AM16	RA File Number: 052304000153 AM16	Lic No/Date: 0510394890 14/07/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.03/85 dated 05.05.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

7	Case No.: 018505000131AM16	Party Name:SUKASO CERACOLORS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000131AM16	RA File Number: 092404000248 AM16	Lic No/Date: 0910062394 28/07/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.02/85 dated 23.05.2018. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

8	Case No.: 018505000094AM16	Party Name:GHODAWAT AGRO PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000094AM16	RA File Number: 318304000072 AM16	Lic No/Date: 3110065603 20/08/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.05/85 dated 03.10.2017. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

9	Case No.: 018505000123AM16	Party Name:EXPOVAN	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000123AM16	RA File Number: 322404000010 AM16	Lic No/Date: 3210077697 04/09/2015	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.03/85 dated 05.05.2016. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

10	Case No.: 018505000096AM16	Party Name:PARAG MILK FOODS LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000096AM16	RA File Number: 318304000073 AM16	Lic No/Date: 3110065623 04/09/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.18/85 dated 24.01.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

11	Case No.: 018505000117AM16	Party Name:COMPACT INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000117AM16	RA File Number: 052304000266 AM16	Lic No/Date: 0510395758 29/09/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.03/85 dated 05.05.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

12	Case No.: 018505000201AM16	Party Name:COMPACT INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000201AM16	RA File Number: 052304000361 AM16	Lic No/Date: 0510396463 30/11/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.03/85 dated 05.05.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

13	Case No.: 018505000164AM16	Party Name:JAIKISHANDASS MALL JUTE PRODUCTS PRIVATELIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000164AM16	RA File Number: 022404000136 AM16	Lic No/Date: 0210206311 04/12/2015	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.16/85 dated 02.03.2017. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

14	Case No.: 018505000194AM16	Party Name:GHODAWAT AGRO PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000194AM16	RA File Number: 318304000124 AM16	Lic No/Date: 3110065789 11/12/2015	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.05/85 dated 31.10.2017. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

15	Case No.: 018505000196AM19	Party Name:FIELDFRESH FOODS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000196AM19	RA File Number: 052304000482 AM16	Lic No/Date: 0510397674 19/02/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

16	Case No.: 018505000006AM17	Party Name:GHODAWAT AGRO PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000006AM17	RA File Number: 318304000188 AM16	Lic No/Date: 3110066044 14/03/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.05/85 dated 31.10.2017. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

17	Case No.: 018505000063AM17	Party Name:SUKASO CERACOLORS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000063AM17	RA File Number: 092404000758 AM16	Lic No/Date: 0910063509 18/04/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 29.09.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

18	Case No.: 018505000064AM17	Party Name:SUKASO CERACOLORS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000064AM17	RA File Number: 092404000057 AM17	Lic No/Date: 0910063585 05/05/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 29.09.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

19	Case No.: 018505000048AM17	Party Name:SUKASO CERACOLORS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000048AM17	RA File Number: 092404000093 AM17	Lic No/Date: 0910063673 24/05/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.02/85 dated 23.05.2018. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

20	Case No.: 018505000033AM17	Party Name:COMPACT INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000033AM17	RA File Number: 052304000151 AM17	Lic No/Date: 0510398923 28/06/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 17.11.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

21	Case No.: 018505000110AM17	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000110AM17	RA File Number: 092404000181 AM17	Lic No/Date: 0910063922 14/07/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that the application of the firm has already been transferred to NC-3 on the basis of decision taken by the Committee in M.No.13/85 dated 27.12.2016. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

22	Case No.: 018505000083AM17	Party Name:FERRERO INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000083AM17	RA File Number: 039404000342 AM17	Lic No/Date: 0310806705 28/07/2016	
	Decision Remarks:	Decision: NC considered the case as per agenda and noted that the above mentioned AA of the firm has already been approved in M.No.10/85 dated 20.10.2016. The Committee therefore, decided to withdraw the case from agenda.		

TA Comments : NA

23	Case No.: 018505000099AM17	Party Name:GHODAWAT AGRO PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000099AM17	RA File Number: 318304000075 AM17	Lic No/Date: 3110066335 12/09/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.05/85 dated 31.10.2017. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

24	Case No.: 018505000111AM17	Party Name:C B INDUSTRIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000111AM17	RA File Number: 242404000013 AM17	Lic No/Date: 2410042066 05/10/2016	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.13/85 dated 27.12.2016. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

25	Case No.: 018505000097AM17	Party Name:PARAG MILK FOODS LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000097AM17	RA File Number: 318304000059 AM17	Lic No/Date: 3110066363 10/10/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.18/85 dated 24.01.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

26	Case No.: 018505000124AM17	Party Name:PARAG MILK FOODS LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000124AM17	RA File Number: 318304000095 AM17	Lic No/Date: 3110066398 17/11/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.01/85 dated 01.04.2016. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

27	Case No.: 018505000302AM19	Party Name:QUADRAGEN VETHEALTH PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000302AM19	RA File Number: 072404000304 AM17	Lic No/Date: 0710110849 27/12/2016	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

28	Case No.: 018505000041AM18	Party Name: V V MARINE PRODUCTS	Meet No/Date: NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status: Case Withdrawn
	HQ File Number: 018505000041AM18	RA File Number: 352404000060 AM17	Lic No/Date: 3510045145 29/03/2017	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

29	Case No.: 018505000110AM18	Party Name:GLOBAL FOOD INDUSTRIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000110AM18	RA File Number: 082404000257 AM18	Lic No/Date: 0810141369 24/11/2017	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.01/85 dated 24.04.2018. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

30	Case No.: 018505000258AM19	Party Name:TE CONNECTIVITY INDIA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000258AM19	RA File Number: 072404000228 AM18	Lic No/Date: 0710112626 03/01/2018	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

31	Case No.: 018505000231AM19	Party Name:HERBOCHEM	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000231AM19	RA File Number: 092404000595 AM18	Lic No/Date: 0910066030 07/03/2018	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

32	Case No.: 018505000080AM19	Party Name:OMSONS MARKETING PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000080AM19	RA File Number: 052404000118 AM19	Lic No/Date: 0510406791 08/06/2018	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

33	Case No.: 018505000257AM19	Party Name:BOMMIDALA ENTERPRISES PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000257AM19	RA File Number: 092404000320 AM19	Lic No/Date: 0910066746 12/10/2018	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

34	Case No.: 018505000182AM19	Party Name:AVANTI OVERSEAS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000182AM19	RA File Number: 052304000333 AM19	Lic No/Date: 0510408227 25/10/2018	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.19/85 dated 07.02.2019. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

35	Case No.: 018505000199AM19	Party Name:ARJAN IMPEX PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000199AM19	RA File Number: 052304000420 AM19	Lic No/Date: 0510409099 27/12/2018	
	Decision Remarks: NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.05/85 dated 30.05.2019. The Committee therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

36	Case No.: 018505000200AM19	Party Name:FASHION ACCESSORIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000200AM19	RA File Number: 052304000460 AM19	Lic No/Date: 0510409459 24/01/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.05/85 dated 30.05.2019. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

37	Case No.: 018505000357AM19	Party Name:FASHION ACCESSORIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000357AM19	RA File Number: 052304000559 AM19	Lic No/Date: 0510410041 26/03/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.11/85 dated 12.09.2019. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

38	Case No.: 018505000049AM20	Party Name:BOMMIDALA ENTERPRISES PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000049AM20	RA File Number: 092404000116 AM20	Lic No/Date: 0910067662 13/06/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

39	Case No.: 018505000060AM20	Party Name:AVANTI OVERSEAS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000060AM20	RA File Number: 052304000165 AM20	Lic No/Date: 0510411337 24/07/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.13/85 dated10.10.2019. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

40	Case No.: 018505000061AM20	Party Name:RK AGROEXPORT PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000061AM20	RA File Number: 052404000236 AM20	Lic No/Date: 0510411343 24/07/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been Rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

41	Case No.: 018505000063AM20	Party Name:AHURA MAZDA MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000063AM20	RA File Number: 039404000340 AM20	Lic No/Date: 0310830612 26/07/2019	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been Rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

42	Case No.: 018505000067AM20	Party Name:AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000067AM20	RA File Number: 318304000073 AM20	Lic No/Date: 3110067492 06/08/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

43	Case No.: 018505000077AM20	Party Name:KURUWA ENTERPRISES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000077AM20	RA File Number: 102404000047 AM20	Lic No/Date: 1010060264 04/09/2019	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

44	Case No.: 018505000082AM20	Party Name:AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000082AM20	RA File Number: 318304000085 AM20	Lic No/Date: 3110067530 11/09/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that the application of the firm has already been transferred to NC-1 on the basis of decision taken by the Committee in M.No.16/85 dated 28.11.2019. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

45	Case No.: 018505000086AM20	Party Name:SWG INDUSTRIES LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000086AM20	RA File Number: 092404000290 AM20	Lic No/Date: 0910068006 17/09/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.10/85 dated 21.01.2021. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

46	Case No.: 018505000087AM20	Party Name:AIPRIME NUTRITIONS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000087AM20	RA File Number: 092404000270 AM20	Lic No/Date: 0910068009 17/09/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

47	Case No.: 018505000127AM20	Party Name:A C BROTHERS	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000127AM20	RA File Number: 292404000013 AM20	Lic No/Date: 2910025433 27/09/2019	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda			

TA Comments : NA

48	Case No.: 018505000106AM20	Party Name:GODFREY PHILLIPS INDIA LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000106AM20	RA File Number: 052304000287 AM20	Lic No/Date: 0510412316 31/10/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

49	Case No.: 018505000111AM20	Party Name:VENKATESH FOOD INDUSTRIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000111AM20	RA File Number: 052404000450 AM20	Lic No/Date: 0510412413 07/11/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

50	Case No.: 018505000113AM20	Party Name:NATURE PEARLS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000113AM20	RA File Number: 052404000465 AM20	Lic No/Date: 0510412449 13/11/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.22/85 dated 27.02.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

51	Case No.: 018505000140AM20	Party Name:V S INTERNATIONAL	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000140AM20	RA File Number: 242404000042 AM20	Lic No/Date: 2410042962 24/12/2019	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.10/85 dated 21.01.2021. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

52	Case No.: 018505000150AM20	Party Name:VENKATESH FOOD INDUSTRIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000150AM20	RA File Number: 052404000649 AM20	Lic No/Date: 0510413315 13/01/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

53	Case No.: 018505000165AM20	Party Name:AVANTI OVERSEAS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000165AM20	RA File Number: 052304000419 AM20	Lic No/Date: 0510413482 30/01/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.24/85 dated 26.03.2020. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

54	Case No.: 018505000166AM20	Party Name:JAYSHRI GAYATRI FOOD PRODUCTS PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000166AM20	RA File Number: 112404000010 AM20	Lic No/Date: 1110028680 31/01/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

55	Case No.: 018505000175AM20	Party Name:EICL LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000175AM20	RA File Number: 102404000102 AM20	Lic No/Date: 1010060401 18/02/2020	
	Decision Remarks: Decision:NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.10/85 dated 21.01.2021. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

56	Case No.: 018505000191AM20	Party Name:SATURN INDUSTRIES	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000191AM20	RA File Number: 072404000305 AM20	Lic No/Date: 0710116288 20/03/2020	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.10/85 dated 21.01.2021. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

57	Case No.: 018505000196AM21	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000196AM21	RA File Number: 052304000487 AM20	Lic No/Date: 0510414027 20/04/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.10/85 dated 21.01.2021. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

58	Case No.: 018505000212AM21	Party Name:NUFLOWER FOODS AND NUTRITION PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000212AM21	RA File Number: 052404000036 AM21	Lic No/Date: 0510414221 21/05/2020	
	Decision Remarks: NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.08/85 dated 08.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.			

TA Comments : NA

59	Case No.: 018505000217AM21	Party Name:DRYTECH PROCESSES (INDIA) P LTD	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000217AM21	RA File Number: 039404000466 AM20	Lic No/Date: 0310836393 27/05/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that the request of the firm for modification of norms of the subject AA has already been rejected in M.No.08/85 dated 03.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

60	Case No.: 018505000218AM21	Party Name: DRYTECH PROCESSES (INDIA) P LTD	Meet No/Date: NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status: Case Withdrawn
	HQ File Number: 018505000218AM21	RA File Number: 039404000716 AM20	Lic No/Date: 0310836394 27/05/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that the request of the firm for modification of norms of the subject AA has already been rejected in M.No.08/85 dated 03.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

61	Case No.: 018505000219AM21	Party Name: DRYTECH PROCESSES (INDIA) P LTD	Meet No/Date: NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status: Case Withdrawn
	HQ File Number: 018505000219AM21	RA File Number: 039404000717 AM20	Lic No/Date: 0310836397 27/05/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that the request of the firm for modification of norms of the subject AA has already been rejected in M.No.08/85 dated 03.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

62	Case No.: 018505000220AM21	Party Name: DRYTECH PROCESSES (INDIA) P LTD	Meet No/Date: NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status: Case Withdrawn
	HQ File Number: 018505000220AM21	RA File Number: 039404000718 AM20	Lic No/Date: 0310836395 27/05/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that the request of the firm for modification of norms of the subject AA has already been rejected in M.No.08/85 dated 03.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

63	Case No.: 018505000223AM21	Party Name:A L PAPER HOUSE LLP	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000223AM21	RA File Number: 132404000007 AM21	Lic No/Date: 1310049579 28/05/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.08/85 dated 03.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

64	Case No.: 018505000284AM21	Party Name:ARJAN IMPEX PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000284AM21	RA File Number: 052304000044 AM21	Lic No/Date: 0510414348 08/06/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.04/85 dated 17.09.2020. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

65	Case No.: 018505000236AM21	Party Name:TECHNO ELECTROMECH PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000236AM21	RA File Number: 342404000063 AM21	Lic No/Date: 3410046164 18/06/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been rejected in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

66	Case No.: 018505000249AM21	Party Name:FULLIFE HEALTHCARE PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000249AM21	RA File Number: 039404000244 AM21	Lic No/Date: 0310837212 15/07/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

67	Case No.: 018505000250AM21	Party Name:BHANSALI AND COMPANY	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000250AM21	RA File Number: 022404000043 AM21	Lic No/Date: 0210209980 15/07/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

68	Case No.: 018505000243AM21	Party Name:C L GUPTA EXPORTS LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000243AM21	RA File Number: 052304000078 AM21	Lic No/Date: 0510414629 15/07/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

69	Case No.: 018505000297AM21	Party Name:SAMAN TEA PRIVATE LIMITED	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000297AM21	RA File Number: 022404000074 AM21	Lic No/Date: 0210210119 21/09/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

70	Case No.: 018505000304AM21	Party Name:A V THOMAS AND CO LTD	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000304AM21	RA File Number: 102404000047 AM21	Lic No/Date: 1010060666 25/09/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that subject AA of the firm has already been approved in M.No.09/85 dated 31.12.2020. The Committee, therefore, decided to withdraw the case from the agenda.		

TA Comments : NA

71	Case No.: 018505000316AM21	Party Name:BETTERSLEEP SOLUTIONS LLP	Meet No/Date:NC/ 6/ MEET/ Mar/ 202021/ 27 01/04/2021	Status:Case Withdrawn
	HQ File Number: 018505000316AM21	RA File Number: 052304000198 AM21	Lic No/Date: 0510415482 13/10/2020	
	Decision Remarks:	NC considered the case as per agenda and noted that being textile items, the application of the firm has already been transferred to NC-5 on the basis of decision taken by the Committee in M.No.08/85 dated 03.12.2020. The Committee therefore, decided to withdraw the case from the agenda.		

TA Comments : NA